

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**C.P. No. 428/2014 In  
O.A No. 4307/2011 with  
M.A No. 4261/2018**

New Delhi, this the 21<sup>st</sup> day of January, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Mrs. Indu Grover  
A-1/247, Janakpuri,  
New Delhi-58. ....Applicant

(By Advocate : Mr. Padma Kumar S.)

Versus

1. Shri Vimal Zulka  
Secretary,  
Ministry of Information and  
Broadcasting, Shastri Bhawan,  
New Delhi. ....Respondents
2. Shri Dr. G. R. Mandloi  
Director General  
All India Radio,  
Akashvani Bhawan,  
New Delhi. ....Respondents

(By Advocate : Ms. Vertika Sharma)

**ORDER (ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member (J)**

The O.A No. 4307/2011 filed by the applicant was disposed of on 22.11.2013 as under :-

“4. We are convinced that the applicant is similarly placed as Smt. Sudha Kalra and her case is squarely covered by our judgment in OA-970/2008. Accordingly, we direct that the applicant will be extended the same benefits as have been allowed to Smt. Sudha Kalra in the aforesaid O.A. This O.A is accordingly allowed. No costs.”

2. Today, learned counsel for respondents produced the order dated Nil October, 2018 and also order dated 28.12.2018 and submits that the respondents have substantially complied with the orders of this Tribunal and the consequential pay and pension fixations and payment of arrears would be done shortly.

3. Mr. Padma Kumar S., learned counsel appearing for the petitioner while not disputing the passing of the aforesaid order however, submits that in compliance of the same, the respondents are yet to make certain other consequential fixations of pay and pension and to pay the resultant arrears accordingly.

4. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the C.P. is closed. Notices are discharged. However, the respondents shall pass orders for consequential benefits including consequential fixations and shall pay the resultant arrears within three months from the date of receipt of certified copy of this order. No costs.

(Aradhana Johri)  
Member (A)

(V. Ajay Kumar)  
Member (J)

/Mbt/